								Annexure - 1							
ame of Corporate debtor	M/s. Sakthi Ganesh Textiles Private Limited					Date of Commencement ofLiquidation:				16.06.2025 List of Stakeholders as on			is on	25.08.2025	
							List of se	cured financial	creditors						
															Amount in
il.No Name of Creditor	Details of Claim Received					Details of claim admitted				Amount of	Amount of	Amount of	Amount of	Remarks, if any	
	Identification No Dat	Α.	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted	Contingent Claim	any mutual dues, that may be setoff	Claim rejected	claim under verification	
1 Axis Bank Ltd	- 08.0	.07.2025	21,92,80,537	21,92,80,537	Secured Financial Creditor	21,92,80,537	Yes	-	-		-	-	-	-	
2 Standard Chartered Bank	- 16.0	07.2025	8,83,26,661	8,78,62,624	Secured Financial Creditor	8,78,62,624	Yes	-	-		-	-	4,64,037.00	-	a) The Financial Creditor has submitted a claim of Rs. 8,91,07,640, which includes the amount contributed towards expenses incurred during the CIRP period. This claim has been reconciled with the Corporate Debtor's (CD) books of accounts b) The dues were not fully reflected in the Corporate Debtor's (CD) books of accounts. c) Therefore, the claim was verified using the Loan Sanction Agreement and the interecomputation statement. Upon review, the interest component related to the packing cr was calculated twice, resulting in the rejection of one portion (d) Based on the verification, claim of Rs. 8,78,62,624 [Excluding CIRP Expenses Contribution]
			30,76,07,198	30,71,43,161		30,71,43,161							4.64.037.00		